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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

M.P 2253/93 IN

CCP NO. 232/92  
in  
OA-1641/88

DECIDED ON : 28.10.1993

R. C. Garg

... Petitioner

Vs.

General Manager, Northern  
Railway, New Delhi

... Respondent

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

For the Petitioner : Shri S. K. Sawhney, Counsel

For the Respondent : Shri Romesh Gautam, Counsel

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath :

Both the counsel are happy to report due  
compliance with the judgment of the Tribunal.  
Hence, these proceedings are dropped.

*S. R. Adige*  
( S. R. Adige )

Member (A)

*V. S. Malimath*  
( V. S. Malimath )

Chairman

as